

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IVRCL Limited Date of Commencement of Liquidation: 26-07-2019; List of Stakeholders as on Date: 30-06-2024; Name of IP: Mr. Sutanu Sinha; Process Number: 1; Last 5 digit of registration number: 10167

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	23	113819144369.10	23	107910846364	0	5908298005	0	Annexure 3
4	Unsecured financial creditors	17	68123922921.95	17	65275578062	0	2848344860	0	Annexure 4
5	Operational creditors (Workmen)	1108	304313376	0	0	0	304313376	0	Annexure 5
6	Operational creditors (Employees)	555	167399934.08	422	42357659	0	125042275	0	Annexure 6
7	Operational creditors (Government Dues)	25	3618724074.00	4	684011272	0	2316955189	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3714	41004881666	3142	6854129294	2103506726	34150752372	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	6	411643779.28	0	0	0	411643779	0	Annexure 9
Total		5448	227450030120.40997	3608	180766922651	2103506726	46065349856	0	